

[Shri Bhupesh Gupta]

with her demand and support it. I hope the Minister will come and make a statement.

PROF. SOURENDRA BHATTACHARJEE (West Bengal): Mr. Deputy Chairman, Sir, already my esteemed colleague, Shrimati Kanak Mukherjee, has referred to the demand. I would just repeat it. But I would draw the attention of the House to the fact that this is a historic occasion when teachers beginning from the primary stage up to the higher education stage have all assembled under one banner and have come to put forward their demands which are very vital to the interest of education and of the educated.

Sir, all these issues, as you will realise, have been pending for a very long time in the country, whose non-fulfilment has resulted into a situation in the educational field which everybody deplores and not the least the government. So far as you would see, service condition of teachers, their pay scales—this issue was raised recently also—their civic and political rights, are still not being conceded. And what is more, in the formulation of the educational policy the teachers are not given their rightful place. They are considered to be hewers of wood and drawers of water like manual workers in the field of education. This is a state of affairs which should change.

Sir, this rally has been staged in order to highlight this problem. The Prime Minister and the Education Minister have been apprised of this problem on the floor of this House. We bring up this matter in the hope that the entire voice of the House would prevail upon the Government to concede this demand of the entire teaching community of the country. We are thankful to Comrade Bhupesh Gupta who has already lent support and I am sure all sections transcending all barriers, would support

this demand and will urge upon the Government for its early solution.

REFERENCE TO THE INCORRECT NEWS GIVEN ABOUT SHRI JAYAPRAKASH NARAYAN

SHRI BHUPESH GUPTA (West Bengal): Yesterday, I am very sorry Sir, we on this side were at fault. Now see, the two Ministers are talking; now one Minister is talking—Mr. Morarji Desai yesterday came and made a statement on the wrong report about the death of Shri Jayaprakash Narayan. I wished he was heard. It was not his fault that he could not make the statement. He came here to make the statement and it was not found possible for him to make the statement for which I am sorry.

Sir, we said many things yesterday. It seems that although that House was adjourned earlier—and very rightly so—the House reassembled at 5 o'clock and Mr. Morarji Desai made a statement on the same subject. And I must say that once at least Mr. Morarji Desai has offered his unconditional apology. From that angle it will be a red letter day in his life and I hope that when his autobiography comes to be written this incident would be written.

Sir, I wish the Prime Minister had come here today in this House to make a statement. It is not a technical question.

श्री शिव चन्द्र झा (बिहार) : उन्होंने वहाँ क्षमा मांग कर एक बहुत बड़ा आदर्श देश के सामने रखा है, बिल्कुल माहत्मा गांधी के सिद्धांतों के अनुसार। हम लोग उनका स्वागत करते हैं।

SHRI BHUPESH GUPTA: Sir, today we go by the report. We do not deal with that House at all. According to the information that we have it appears that Mr. Morarji Desai has stated that he received the information about. Shri Jaya-

prakash Narayan from the Director of the Intelligence Bureau. Then we are told that the Director of the Intelligence Bureau had got the news of the death of Shri Jayaprakash Narayan from his Deputy in Bombay, I believe the subsidiary branch of the Intelligence Bureau. The Deputy Director there gathered the information from the Commissioner of Police, Bombay. Yet it is not clear which was the exact source of information. Sir, now the Prime Minister made the 3 P. M. statement on the basis of a telephone call from the Director of the Intelligence Bureau. First of all I wish to say something about the Director and then about the functioning of the Prime Minister's Office.

Sir, it would be a sad day for the nation if the Intelligence Bureau functioned in this manner. We know that the Intelligence Bureau of our country is accustomed to manufacturing false information and reports about the communists and leftists and getting them detained without trial and persecuted. We know all that, how the Director of the Intelligence Bureau had been functioning over the years. Now here is a revelation. This is the kind of intelligence agency that we have in the country on the basis of whose intelligence people are detained without trial, houses are searched and people are persecuted. Imagine the security of the country when we have such an Intelligence Bureau. I hope the Intelligence Bureau will not sent in information that ever has started on the northern border or the western or the eastern border of India so that India started mobilizing forces. Well, it may happen with the kind of information they give. The Intelligence Bureau, pastmaster in concocting falsehood against leftists and communists, and other parties also sometimes swallowed certain hearsay and vomitted it right at the desk of the Prime Minister of India through its Director. What else could be a worse

thing? Yesterday we talked about the nation being put to ridicule. Today the whole world will know that we have got such an Intelligence Bureau whose Chief functions in this manner.

Sir, many of us, including them, have been victims, in our time, of the Director of the Intelligence Bureau and the Intelligence Bureau and you can imagine how sometimes things had happened. Only one Director of Intelligence Bureau in their service, unwittingly, towards the end of 1976 told Mrs. Gandhi that if she went in for election she would win the election with a heavy majority. Had it not been so, Mrs. Gandhi would not have held the election in 1977 and they would not have come here.

SHRI MURASOLI MARAN (Tamil Nadu): It was not the Intelligence Bureau; it was the astrologer.

SHRI BHUPESH GUPTA: No, no. You believe in astrology. Mrs. Gandhi believes in astrology for something intelligent. We know it for a fact that she did not believe in the Congress leaders and their assessments. She believed in the assessment of the Intelligence Bureau and then came to her conclusion to hold the election. Now the tragedy of the election is that the Janata Party came to power. The achievement of the election is, she was out of power. I call it a combination of tragedy and comedy, plus and minus, loss and gain. Now, it was only on one occasion. The rest we know. I must say in all fairness to Mr. Morarji Desai that I take him for his word and, perhaps, when the Intelligence Bureau gave some information, Mr. Morarji Desai was overwhelmed and gave it to the Speaker. Sir, in this connection I should like to know one or two things. Then I will sit down. First of all, why did not Mr. Morarji Desai, after getting the report from the Director of the Intelligence Bureau on the telephone, put in a lightning call to the Jaslok Hospital to find out from the doctor

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concerned whether the news was correct or not? Sir, the Prime Minister's Office functions readily on the telephone.

MR. DEPUTY CHAIRMAN: Please be brief.

SHRI BHUPESH GUPTA: Sir, I will finish in one minute. He could have got that information. Second, he should come and tell us, if not today, most definitely on Monday, as to what disciplinary action he has taken against the Director of Intelligence. This is what I would like to know. Has he been suspended or not? Just imagine the Director of Intelligence creating such a situation that the Prime Minister had to apologize to the nation and Parliament and still continuing in office. I wish Mr. Morarji Desai had made an announcement in the House that pending further action being taken the Director of Intelligence and the Deputy Director of Intelligence in Bombay had been suspended. About the DIG, well, that is for the Bombay Government to do. The third thing I would like to know is whether the Prime Minister has ordered a thorough investigation into this matter, into the matter of how our Intelligence agencies function. RAW according to a Bombay paper—RAW is another Intelligence brain trust of the Government of India—is in a shambles. Whatever it is, I am not going into it. But it should also be gone into. I wish to say that Mr. Morarji Desai should be very careful. I hope in future even the written reports they get—some reports are given by the Intelligence Bureau to the Prime Minister and the Home Minister only, some only to the Prime Minister—should not be relied upon, because if the Director of Intelligence can so mislead the Prime Minister of the country over a matter of this kind, you can imagine in other matters where verification is not so simple how he must be mis-

leading him. We know how during the Emergency the Director of Intelligence Bureau was dancing attendance at Sanjay Gandhi's house at the feet of Sanjay Gandhi and supplying him information which Sanjay Gandhi had his mother would like to have. This is what was happening then. That has been the degradation of our Intelligence Service. As far as the Communists are concerned, leave that question. That has been their practice. We want Mr. Advani to convey to Mr. Morarji Desai our great concern. I have nothing more to say against him because he has done the right thing in apologizing to the nation, and I thank him for that. But what about the Director of Intelligence and other Intelligence men? Action against them is called for. This must be announced, if possible, during this very day or the weekend. Premptory action is called for. I am surprised that the Government has not yet come forward to tell us that these officers have been suspended, to begin with. They should be dismissed and the method of their functioning should be gone into. The whole thing should be gone into to find out also the main brain of this wrong information. This is all that I would say. I hope Mr. Advani who has heard it, will convey it to the Prime Minister. As I said, now my quarrel is not so much with Mr. Mr. Morarji Desai, except that he should have really verified it over the telephone from the Jaslok Hospital and then he should have come. My contention is—in public interest and for the sake of the future. The guilty must be punished in this matter. I do not know whether the question of a special court could be applied here. Here is the case of a public man who has behaved in this manner. I say the Director of Intelligence and the Deputy Director of Intelligence should be prosecuted.

Now, Sir, I will sit down. I hope a statement will be made today on what action has been taken. I hope others

will also join me in demanding action against the Director of Intelligence Bureau and other officers.

SHRI L. R. NAIK (Karnataka): Sir, only one correction. . . .

MR. DEPUTY CHAIRMAN: You want a debate on this.

PROF. N. G. RANGA (Andhra Pradesh): I associate myself with what Mr. Bhupesh Gupta has said.

SHRI L. R. NAIK: The Inspector of Intelligence got the information from somebody whom he did not know.

PROF. N. G. RANGA: But I am not in favour of dismissing anyone, though I am in favour of taking action against them so that in future the Intelligence of the Government behaves more intelligently, more efficiently and less disastrously than they have done this time. It is because of wrong and bad Intelligence reports that during Shrimati Indira Gandhi's time all those unfortunate things had happened during those last three years.

MR. DEPUTY CHAIRMAN: We will resume discussion on the Resolution moved by Shri Murasoli Maran. This Resolution has been going on for quite some days now.

क्या आप बोलना चाहेंगे ?

THE LEADER OF THE HOUSE (SHRI LAL K. ADVANI): No.

MR. DEPUTY CHAIRMAN: And there is still a . . .

SHRI BHUPESH GUPTA: I forgot to mention this thing. This Director of Intelligence produced a white paper against the CPI(M) and earlier against the Communists immediately after the Telengana struggle. These are the criminals. They should be punished. I would like to know what punishment is being meted out to them.

RESOLUTION RE. REVIEW OF THE OFFICIAL LANGUAGE POLICY OF THE UNION—contd

MR. DEPUTY CHAIRMAN: There are still a large number of Members

who want to speak on this. The hon. Minister also wants to intervene, and Shri Murasoli Maran would also like to reply to the debate. Then there is the next Resolution of Shri J. P. Mathur, and he would at least like to move it and speak for a few minutes. I do not know how we can adjust to this programme. So, I would suggest that either the Members should forgo or take only five minutes each so that it can be possible.

SHRI V. GOPALASAMY (Tamil Nadu): Sir, Mr. Murasoli Maran's Resolution is important.

श्री नगेश्वर प्रसाद शाही (उत्तर प्रदेश) : उपसभापति महोदय, यह बहुत ग्रहम मामला है। इस पर हमको बोलने का टाइम मिलना चाहिए।

MR. DEPUTY CHAIRMAN: We will continue till 5.00 o'clock. I do not want to curtail. This is scheduled to be discussed right now. All I am asking is: How many people can be accommodated? Mr. Murasoli Maran has to reply. The Minister has to speak. This is a long list. This is what I am saying.

SHRI N. P. CHENGALRAYA NAIDU (Andhra Pradesh): If we cannot complete, today, let it be taken up on next day.

MR. DEPUTY CHAIRMAN: It cannot be. The Minister should have his say at least, and he would take some time to explain the Government's point of view on this.

श्री हरि शंकर भाभड़ा (राजस्थान) : उपसभापति महोदय, हमें अपने देश की एकता के लिए किसी न किसी एक भाषा को सम्पर्क भाषा के रूप में स्वीकार करना पड़ेगा। इस सम्बन्ध में मैं तमिलनाडु के बुजुर्ग और प्रख्यात लेखक श्री का० ना० सुब्रह्मण्यम् के शब्दों को